

Annexure-9

Name of the corporate debtor: OCTAGON BUILDERS & PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16th April,2019;

List of creditors as on: 20-04-2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may beset-off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|--------------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | - | - | - | - | - | - | - | - | - | - | - | - | - |
| Total | | | 0 | 0 | | | | | | | | 0 | |

Note: One of the claimant named N.C. Bansal has submitted two claim forms i.e. Form-F and Form CA. After confirmation from the claimant, claim as per Form CA has been considered and claim form-F has been removed from the list of claims.